

**RESUME OF WORK DONE
BY LOK SABHA**

(SIXTH LOK SABHA—SIXTH SESSION)

(20th November to 23rd December, 1978)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1979
Magha, 1900 (Saka)

P R E F A C E

This Publication contains a brief resume' of work done by Lok Sabha during the Sixth Session of Sixth Lok Sabha, 1978.

NEW DELHI ;
January 24, 1979.
Magha 4, 1900 (Saka)

AVTAR SINGH RIKHY,
Secretary.

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**RESUMÉ OF WORK DONE BY LOK SABHA DURING THE SIXTH SESSION
OF SIXTH LOK SABHA—NOVEMBER-DECEMBER, 1978**

1. DURATION OF SESSION

Date of commencement	20th November, 1978
Date of adjournment <i>sine die</i>	23rd December, 1978
Date of prorogation	26th December, 1978
Number of days of sittings	25
Number of hours of sittings	155 hours and 5 minutes

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
								H. M.
*1	The Constitution (Forty-fifth Amendment) Bill, 1978.	15-5-78 (Earlier Session)	20-11-78 (As amended by Rajya Sabha)	6-12-78 7-12-78 (Consideration of amendments made by Rajya Sabha and passing of the Bill, as amended by the amendments agreed to by Lok Sabha)	5.03	17	..	Amendments made by Rajya Sabha agreed to by Lok Sabha and the Bill, as amended by the amendments agreed to, passed by Lok Sabha.
2	The Khadi and Village Industries Commission (Amendment) Bill, 1978.	12-4-78 (Earlier Session)	..	20-11-78 (Motion for extension of time for presentation of the	0.01	..	..	A motion for extension of time for presentation of the Report of

Report of Joint Committee)

the Joint Committee upto the last day of the first week of the next session adopted.

3	The Bilani Ores Limited (Acquisition of Shares) and Miscellaneous Provisions Bill, 1978.	31-8-78 (Earlier Session)	..	20-11-78 (Consideration and passing)	0.51	8	3	Passed, as amended
4	The Prize Chits and Money Circulation Schemes (Banning) Bill, 1978.	15-7-78 (Earlier Session)	..	20-11-78 (Consideration and passing)	1.02	4	2	Passed, as amended
5	The Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited (Acquisition and Transfer of Undertakings) Bill, 1978.	28-7-78 (Earlier Session)	..	20-11-78 (Consideration and passing)	1.17	3	2	Passed
6	The Water (Prevention and Control of Pollution) Amendment Bill, 1978.	25-7-78 (Earlier Session)	..	20-11-78 (Consideration and passing)	2.46	3	2	Passed
7	The Duties of Excise (Manufacture and Sale) Bill, 1978.	21-11-78	..	22-11-78 (Consideration and passing)	0.02	3	2	Passed
8	The Companies (Amendment) Bill, 1978, as passed by Rajya Sabha.	..	28-8-78	21-11-78 (Consideration and passing)	0.03	..	..	Passed

The Short title of the Bill was changed to "The Constitution (Forty-fourth Amendment) Bill, 1978" by Lok Sabha through an amendment to clause,

1	2	3	4	5	6	7	8	9
					H. M.			
9	The Suppression of Traffic in (Amendment) Bill, 1978	27-78 (Earlier Session)	..	21-11-78 22-11-78 (Consideration and passing)	3.10	8	..	Passed
10	The Air (Prevention and Control of Pollution) Bill, 1978.	17-4-78 (Earlier Session)	..	22-11-78 (Motion for extension of time for presentation of the Report of the Joint Committee)	0.1	..	..	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Budget Session, 1979 adopted.
11	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1978.	12-5-78 (Earlier Session)	..	22-11-78 (Motion for extension of time for presentation of the Report of the Joint Committee)	0.01	..	..	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the Budget session 1979 adopted.
12	The Employment of Children (Amendment) Bill, 1978, as passed by Rajya Sabha.	..	28-7-78	22-11-78 24-11-78 27-11-78 (Consideration and passing)	2.13	3	..	Passed
13	The Anti-Apartheid (United Nations Convention) Bill, 1978.	23-11-78	..	..	0.01	3	..	Pending

14	The Mental Health Bill, 1978	19-5-78 (Earlier Session)	..	24-11-78	..	..	..	Report of the Joint Committee presented.
15	The Multi-State Co-operative Societies Bill, 1977	8-12-77 (Earlier Session)	..	24-11-78 (Motion for extension of time for presentation of the Report of the Joint Committee)	0 01	0 01	..	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the Budget Session, 1979 adopted.
16	The Payment of Bonus (Amendment) Bill, 1978	24-11-78	..	19-12-78 20-12-78 (Consideration and passing)	0 03 2 44	0 03 2 44	5	Passed.
17	The Sugar Undertakings (Taking Over of Management) Bill, 1978	27-11-78	..	19-12-78 15-12-78 19-12-78 (Consideration and passing)	0 03 3 56	0 03 3 56	42	Passed.
18	The Motor Vehicles (Amendment) Bill, 1978	17-8-78 (Earlier Session)	..	27-11-78 20-11-78 (Consideration and passing)	4 31	4 31	40	Passed, as amended.
19	The Code of Criminal Procedure (Amendment) Bill, 1978	15-9-78 (Earlier Session)	..	28-11-78 (Consideration and passing)	3 39	3 39	6	Passed, as amended.
20	The Constitution (Authorized Translation) Bill, 1978, as passed by Rajya Sabha.	29-11-78	..	29-11-78 (Consideration and passing)	1 34	1 34	14	Pending
21	The Merchant Shipping (Amendment) Bill, 1978	31-8-78 (Earlier Session)	..	29-11-78 (Consideration and passing)	1 34	1 34	3	Passed, as amended.

*The short title of the Bill was changed to "The Merchant Shipping (Second Amendment) Bill, 1978" by Lok Sabha through an amendment to clause 1,

1 2 3 4 5 6 7 8 9

H.M.

22 The Indian Penal Code (Amendment) Bill, 1978, as passed by Rajya Sabha.

5-12-78

..

..

..

..

Pending

23 The Indian Standards Institution (Certification Marks) extension to Kohima, Wotha, Zunheboto, Mokochung and Phok Districts Bill, 1978

..

..

0 01

..

..

Pending

24 The Appropriation (Railways), No. 4 Bill, 1978

..

21-12-78
(Consideration and passing)

0 02

..

..

Passed

25 The Appropriation (Railways) No. 5 Bill, 1978

..

21-12-78
(Consideration and passing)

0 11

..

..

Passed

26 The Banking Laws (Amendment) Bill, 1978

..

..

0 01

..

..

Pending

27 The Appropriation (No. 5) Bill, 1978

..

22-12-78
(Consideration and passing)

0 24

..

..

Passed

SUMMARY

1. Bills pending at the end of the last Session	3
2. Bills introduced	9
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	2
5. Bills returned by Rajya Sabha with amendments/recommendations and laid on the Table	1
6. Bills passed	17
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bill adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 1165 of Lok Sabha Bulletin Part II, dated 6-1-1979	30

6th session - 6th L.S.

(H) Private Members' Bills

No.	Name of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
1	The Paddy Price (Fixation) Bill, 1978 by Shri Raj Krishna Dawn.	24-11-1978	..	..	..	..	..	Pending
2	The Jute Price (Fixation) Bill, 1978 by Shri Raj Krishna Dawn.	24-11-1978	..	..	..	..	..	Pending
3	The Constitution (Amendment) Bill, 1978 (Amendment of article 19) by Shri R.D. Gattani.	24-11-1978	..	..	..	..	..	Pending
4	The State Bank of India (Amendment) Bill, 1978 (Amendment of section 21) by Shri Sougata Roy.	24-11-1978	..	..	..	..	..	Pending
5	The State Bank of India (Amendment) Bill, 1978 (Amendment of sections 43 and 50) by Shri Sougata Roy.	24-11-1978	..	..	..	..	..	Pending
6	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1978 by Shri K. Prakash.	24-11-1978	..	..	..	..	..	Pending

H. M.

	B. Constitution (Amendment) Bill, 1978 (<i>Amendment of Eighth schedule</i>) Dr. Karan Singh.	24-11-1978	—	—	—	—	—	Pending
	c. Constitution (Amendment) Bill, 1978 (<i>Insertion of new article 41A</i>) by Shri Roop Nath Singh Yadav.	24-11-1978	—	—	—	—	—	Pending
9	The Constitution (Amendment) Bill, 1978 (<i>Insertion of new article 33A</i>) by Shri Roop Nath Singh Yadav.	24-11-1978	—	—	—	—	—	Pending
10	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1978 (<i>Amendment of sections 3, 4 etc.</i>) by Shri Purnanarayan Sinha.	24-11-1978	—	—	—	—	—	Pending
11	The Constitution (Amendment) Bill, 1978 (<i>Amendment of article 21</i>) by Shri G.M. Banatwalla.	24-11-1978	—	—	—	—	—	Pending
12	The Canalisation of Raw Jute Purchase Bill, 1978 by Shri P. Rajagopal Naidu.	24-11-1978	—	—	—	—	—	Pending
13	The Constitution (Amendment) Bill, 1978 (<i>Amendment of Eighth Schedule</i>) by Shri Sougata Roy.	24-11-1978	—	—	—	—	—	Pending
14	The Constitution (Amendment) Bill, 1978 (<i>Amendment of articles 22, 31, etc.</i>) by Shri Ram Jethmalani.	24-11-1978	—	—	—	—	—	Pending
15	The Life Insurance Corporation (Amendment) Bill, 1978 (<i>Amendment of sections 2, 3, etc.</i>) by Shri R.K. Amin.	24-11-1978	—	—	—	5 minutes taken on introduction of Bills at S. Nos. 1 to 15.	—	Pending

	1	2	3	4	5	6	7	8	9
						H.M.			
16	The Indian Trusteeship Bill, 1978 by Shri Arjun Singh Bhaduria, Kanur	(Earlier Session 5-5-1978)	—	—	(Earlier Session 24-11-78 taken during Fifth Session)	1 07 (excluding 1 hr. 26 min.)	—	—	Bill withdrawn by leave of the House.
17	The Janata Trusteeship Bill, 1978 by Dr. Ranjit Singh	(Earlier Session 20-4-1978)	—	—	24-11-78 8-12-78 (Consideration)	1 33	1	1	An amendment to the motion for consideration of the Bill for the purpose of eliciting opinion thereon by the 15th August, 1979, was adopted on the 8th December, 1978.
18	The Constitution (Amendment) Bill, 1978 (Omission of article 14) by Shri Manohar Lal	8-12-1978	—	—	—	—	—	—	Pending
19	The Code of Criminal Procedure (Amendment) and the repeal of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1978 Shri Ram Jethmalani	8-12-1978	—	—	—	—	—	—	Pending
20	The Reservation of Vacancies in Posts and Services (For Scheduled Castes and Scheduled Tribes) Bill, 1978 by Shri Suraj Rana	8-12-1978	—	—	—	—	—	—	Pending

21	The Abolition of Prostitution Bill, 1978 by Shri Sougata Roy.	8-12-1978	..	..	..	Pending
22	The Boundary Commission Bill, 1978 by Shri Eduardo Falcão.	8-12-1978	..	..	..	Pending
23	The Constitution (Amendment) Bill, 1978 (Amendment of articles 101 and 190) by Shri Eduardo Falcão.	8-12-1978	..	..	..	Pending
24	The Free Legal Services Bill, 1978 by Shri Eduardo Falcão.	8-12-1978	..	..	..	Pending
25	The Constitution (Amendment) Bill, 1978 (Amendment of articles 194 and 155) by Shri Eduardo Falcão.	8-12-1978	..	5 minutes taken on introduction of Bills at 8. Nov. 18 to 25.	..	Pending
26	The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1978 (Amendment of section 21 and Second Schedule) by Shrimati Parvathi Krishnan.	8-12-1978 (consideration)	..	2.02	..	Motion for consideration negatived.
27	The Indian Social, Disparities Abolition Bill, 1977 by Shri Nath Singh Yadav.	8-12-1978 29-12-1978 (consideration)	..	2.01	..	Discussion on the motion for consideration not concluded. Pending.
28	The Export and Surplus Removal Bill, 1978 by Shri D.D. Desai.	29-12-1978	..	..	..	Pending
29	The Central Excises and Salt (Amendment) Bill, 1978 (Amendment of sections 1, 2, etc.) by Shri R. D. Gattani.	29-12-1978	..	..	..	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
30	The Natural Calamities Mitigation Commission Bill, 1978 by Shri P. Rajagopal Naidu.	22-12-1978	..	..	..	..	..	Pending
31	The Constitution (Amendment) Bill, 1978 (<i>Amendment of article 19, etc.</i>) by Dr. Ramji Singh.	22-12-1978	..	..	..	..	..	Pending
32	The Cow Slaughter Prohibition Bill, 1978 by Dr. Ramji Singh.	22-12-1978	..	..	0.30	..	..	Motion for leave to introduce Bill introduced. Pending.
33	The Constitution (Amendment) Bill, 1978 (<i>Amendment of Eighth Schedule</i>) by Dr. Ramji Singh.	22-12-1978	..	..	..	..	..	Pending
34	The Parliamentary Integrity Commission Bill, 1978 by Dr. Ramji Singh.	22-12-1978	..	..	..	..	..	Pending
35	The Freedom of Religion Bill, 1978 by Shri O.P. Tyagi.	22-12-1978	..	..	..	..	..	Pending
36	The Indian Penal Code (Amendment) Bill, 1978 (<i>Amendment of section 304A</i>) by Shri Hari Vishnu Kamath.	22-12-1978	..	..	..	..	..	Pending
37	The Indian Penal Code (Amendment) Bill, 1978 (<i>Repeal of section 309</i>) by Shri Hari Vishnu Kamath.	22-12-1978	..	..	..	..	..	Pending

38	The Delhi Sales Tax (Repeal) Bill, 1978 by Shri Kanwar Lal Gupta.	22-12-1978	5 minutes taken on introduction of Bills at S. Nos. 28 to 31 and 33 to 38.	..	..	..	Pending
39	The Constitution (Amendment) Bill, 1977 (<i>insertion of new articles 23A, 23B and 23C</i>) by Shri Y. P. Shastri.	(Earlier Session 2-12-1977)	24-12-78 (motion for extension of time for eliciting opinion).	..	..	0.08	Motion for extension of time upto 15th August, 1979 for eliciting opinion on the Bill was adopted on the 22nd December, 1978.

SUMMARY

1. Bills pending at the end of last session	164
2. Bills introduced	34
3. Bill withdrawn	1
4. Bill negatived	1
5. Bill circulated for eliciting opinion	1
6. Part-discussed	1
7. Bills pending at the end of the session <i>vide</i> para No. 1166 of Bulletin—Part II dated 6-1-1979	196

3. CALLING ATTENTION STATEMENTS

Sl No.	Brief Subject	Name of the Member who called attention	Name of the Minister	Time taken
			Date of Statement	
1	2	3	4	5
				H.M.
1	Increasing trend of communal riots in the country, and in Aligarh in particular where riots have been continuing for the last two months.	Shri M. V. Chandrasekhara Murthy	Shri Dhanik Lal Mandal 20-11-1978	0-27
2	Reported strike by port and dock workers and its repercussion on loading and unloading operations in the port areas and on public exchequer.	Shri Amar Roypradhan	Shri Chand Ram 21-11-1978	0-50
3	Reported outbreak of encephalitis in an epidemic form in Uttar Pradesh, Bihar and other parts of the country and the steps taken by Government to check it.	Shri Yadvendra Dutt	Shri Jagdambi Prasad Yadav 22-11-1978	0-43
4	Reported shortage of diesel, kerosene oil and other petroleum products in the country, particularly in Haryana, Punjab, Rajasthan and Uttar Pradesh.	Shri K. Lakkappa	Shri H. N. Bahuguna 23-11-1978	0-50
5	Reported fall in the prices of agricultural products particularly of rice, jowar and bajra as compared to industrial products and agricultural inputs.	Dr. Ramji Singh	Shri Surjit Singh Barnala 24-11-1978	0-56
6	Reported shortage of coal in many parts of the country resulting in hardship to the people.	Shri Harikesh Bahadur	Shri P. Ramachandran 27-11-1978	0-26
7	Reported cyclonic storm in Gujarat, Tamil Nadu and other parts of the country resulting in heavy loss of life and property.	Shri Mukhtiar Singh Malik	Shri Surjit Singh Barnala 28-11-1978	0-44
8	Reported atrocities by landlords on Harijan families in Bajitpur, District Begusarai (Bihar) on 15 November, 1978	Shri Janardhana Poojary	Shri S. D. Patil 29-11-1978	0-28

1	2	3	4	5
9.	Reported strike by Pharmacists of Government and semi-Government dispensaries in Delhi, causing great inconvenience to the public.	Shri Rajendra Kumar Sharma	Shri Jagdambi Prasad Yadav 30-11-1978	H. M. 0-42
10.	Reported strike by the non-teaching staff of Delhi University.	Shri Anant Ram Jaiswal	Dr. Pratap Chandra Chunder 4-12-1978	0-80
11.	Original documents signed by the late President regarding Proclamation of Emergency on 25 June, 1975 which were reported to be missing.	Shri Mukhtiar Singh Malik	Shri Dhanik Lal Mandal 5-12-1978	0-36
12.	Reported distortion of facts about Jammu and Kashmir appearing in a recent report of the U.N. Study Panel and the reaction of the Government thereto.	Shri Chitta Basu	Shri Atal Bihari Vajpayee 6-12-1978	0-33
13.	Reported fall in foreign trade.	Shri Nirmal Chandra Jain	Shri Mohan Dharwadkar 13-12-1978	0-30
14.	Reported failure of the Food Corporation of India to procure Ragi, Paddy, Jawar and Cotton in various parts of the country, particularly in Karnataka, resulting in sale of these products at distress prices in the open market by the farmers and steps taken by the Government to ensure remunerative prices to the farmers.	Shri Chandan Singh	Shri Bhamu Pratap Singh 18-12-1978	0-57
15.	Reported agreement between China and France for supply of nuclear plant and technology to China by France under authorisation of U.S.A.	Shri Brij Bhushan Tiwari	Shri Atal Bihari Vajpayee 19-12-1978	0-39
16.	Reported successive incidents involving killing of Harijan tenants by landlords in Bihar particularly in Kaila and Chainpur villages.	Shri Chitta Basu	Shri Dhanik Lal Mandal 20-12-1978	0-32
17.	Reported deployment of B.S.F. and C.R.P. in Bihar to control the situation created due to agitation by anti-reservationists and the damage to Railway property, disruption of railway lines and tele-communications in the State.	Shri Harikesh Bahadur	Shri Dhanik Lal Mandal 21-12-1978	0-25

4. DIVISIONS

No. of Divisions held 12

*Statement laid on the Table.

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date of discussion		Time taken
(i) Railway Budget				H. M.
Demands for Excess Grants in respect of the Budget (Railways) for 1976-77	30-11-78	20-12-78	Discussion and Voting on Demands for Excess Grants (Railways).	} *2-45
Supplementary Demands for Grants in respect of the Budget (Railways) for 1978-79	30-11-78	20-12-78	Discussion and Voting on Supplementary Demands for Grants (Railways).	
(ii) General Budget				
Supplementary Demands for Grants in respect of the Budget (General) for 1978-79	1-12-78	21-12-78	Discussion and Voting on Supplementary Demands for Grants (General).	4-32
Demands for Excess Grants in respect of the Budget (General) for 1976-77.	20-11-78	—		

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Thakur Girija Nandan Singh	17-7-78 to 31-8-78	} 19-12-78
2.	Shri T. A. Pai	20-11-78 to 22-12-78	
3.	Shri Dharmasinhbhai Patel	20-11-78 to 22-12-78	
4.	Shri Keshavrao Dhondge	1-8-78 to 31-8-78 and 20-11-78 to 5-12-78	
5.	Shri K. S. Chavda	20-11-78 to 22-12-78	
6.	Shri Annasaheb Magar	20-11-78 to 22-12-78	
7.	Shri Krishna Chandra Halder	20-11-78 to 22-12-78	
8.	Dr. Baldev Prakash	20-11-78 to 22-12-78	

*Discussed together.

7. MOTIONS

(i) *Motions under Rules 191 and 342*

Sl. No.	Brief subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	Report of the Working Group on Autonomy for Akashvani and Doordarshan	342	Shri L. K. Advani	30-11-78 1-12-78	5 01	Information and Broadcasting	Discussion not concluded
2.	Situation arising out of the recent communal riots in different parts of the country	342	Prof. Samar Guha	4-12-78 5-12-78	8 22	Home Affairs	

(ii) *Motions under Rule 388 for suspension of Rule*

Sl. No.	Brief subject	Member	Date on which motion moved	Time Taken	Remarks
				H. M.	
1.	Suspension of part of sub-rule (2) of Rule 315 which reads 'not exceeding half-an-hour in duration' in its application to the motion that this House do consider the Third Report of the Committee of Privileges.	Shri Morarji R. Desai.	7-12-78		Adopted.
2.	Suspension of part of sub-rule (2) of Rule 315 which reads "not exceeding half-an-hour in duration and such debate shall not refer to the details of the report further than is necessary to make out a case for the consideration of the report by the House", in its application to the motion that this House do consider the Third Report of the Committee of Privileges.	Shri Jyotirmoy Bosu.	7-12-78	0 37	Withdrawn by leave of the House.

8. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/ affirmation	Date
1.	Shrimati Indira Nehru Gandhi.	Chikmagalur	Karnataka	Kannada (Affirmation)	20-11-78
2.	Shri Ajit Kumar Mehta	Samastipur	Bihar	Hindi (affirmation)	4-12-78
3.	Shri Syed Liaquat Husain.	Fatehpur	Uttar Pradesh	Hindi (Oath)	8-12-78

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H. M.	
1.	Shri Pattiam Gopalan, Member of the Fourth Lok Sabha.	27-9-78	20-11-78	} 0-07	
2.	Shri N. P. Damodaran, Member of the First Lok Sabha.	11-10-78	20-11-78		
3.	Shri Shambhu Nath Shukla, Member of the Constituent Assembly, the Provisional Parliament and Fourth Lok Sabha.	21-10-78	20-11-78		
4.	Shri Deorao S. Patil, Member of the Third and Fourth Lok Sabha.	22-10-78	20-11-78		
5.	Shrimati T. Vedakumari, Member of the Second Lok Sabha	31-10-78	20-11-78		
6.	Dr. Jivraj Mehta, Member of the Constituent Assembly and Fifth Lok Sabha.	7-11-78	20-11-78		
7.	Shri S. Balasubramaiam, Member of the First Lok Sabha.	18-11-78	23-11-78	0-02	
8.	Shri Surya Narain Singh, Sitting Member of Lok Sabha.	14-12-78	14-12-78	0-14	After obituary references, House was adjourned for the day.
9.	Shri Mohan Lal Bakliwal, Member of the Second and Third Lok Sabha.	21-12-78	23-12-78	0-02	

10. PAPERS LAID ON THE TABLE

(i) By Government	577
(ii) By Private Members	Nil

11. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief subject	Name of Member who made the personal explanation	Date	Time taken
				H. M.
1.	Press reports about Shri Ram Vilas Paswan's alleged involvement in violent incidents during polling in the bye-election to Lok Sabha from Samastipur constituency and his arrest as a result thereof.	Shri Ram Vilas Paswan.	30-11-78	0-12
2.	Injury caused to Shri Vasant Sathe during Satyagraha at Nagpur on the 27th November, 1978 and his arrest there.	Shri Vasant Sathe	30-11-78	0-09

12. PETITIONS

Presented by Members 4.

13. PRIVILEGE MATTERS

Sl. No.	Brief subject	Name of the member who raised the matter.	Date on which matter brought before the House.	Time taken	Decision of the House.
1	2	3	4	5	6

Hrs. Mts.

1. Consideration of Third Report of the Committee of Privileges (GLS) on the question of privilege against Shrimati Indira Gandhi, former Prime Minister of India, and others for alleged obstruction, intimidation, harassment and institution of false cases against certain officials who were collecting information for answer to a certain question in the Fifth Lok Sabha on Maruti Ltd.

Shri Morarji R. Desai.

7-12-1978
8-12-1978
12-12-1978
13-12-1978
18-12-1978
19-12-1978

4 30
1 03
3 09
2 36
3 52
2 08

The House adopted the motion moved by Shri Morarji R. Desai in the following amended form, on the 19th December 1978 :—

“That this House having considered the Third Report of the Committee of Privileges, presented to the House on 21st November, 1978, agrees with the recommendations and findings of the Committee contained therein ;

That Shrimati Indira Nehru Gandhi, Shri R. K. Dhaswan, former Additional Private Secretary to the then Prime Minister and Shri D. Sen, former Director of C.B.I. committed a breach of privileges and contempt of the House by causing obstruction, intimidation, harassment and institution of false cases against four concerned officers ;

That she committed a further breach of privilege and contempt of the House by her refusal to take oath/affirmation before the Committee;

That she also committed a breach of privilege and contempt by casting aspersions on the Committee in her statement dated 16th June, 1978 submitted to the Committee.

The House resolves that Shrimati Indira Nehru Gandhi be committed to jail till the prorogation of the House and also be expelled from the membership of the House for the serious breach of privilege and contempt of the House committed by her.

The House further resolves that Shri D. Sen, former Director, Central Bureau of Investigation and Shri R. K. Dhawan, former Additional Private Secretary to the then Prime Minister be committed to jail till the prorogation of the House for the serious breach of privilege and contempt of the House committed by them.

2. Shouting of slogans and causing obstruction within the precincts of the House by some persons.

21.12.1978 0.03

The Speaker informed the House that the persons who were shouting slogans earlier in the day within the precincts of the Parliament House and also causing some obstruction, were removed from the precincts of the Parliament House by the Watch and Ward Officers and were made over to the police authorities. The House agreed with the Speaker's suggestion that they might be let off.

3. Question of privilege given notice of by Dr. Subramanian Swamy against Shri Nikhil Chakravorty, member of Press Commission and Editor of the *Mainstream*, and the Editor of the *Patriot* for publishing in the *Patriot* dated the 8th December, 1978, certain remarks of Shri Nikhil Chakravorty about Dr. Subramanian Swamy.
- 22-12-1978 0.03 The Speaker informed the House that Shri Nikhil Chakravorty, Editor of the *Mainstream* and the Editor of the *Patriot* had both sent their letters of apology for using and publishing the impugned remark. In view of the apology tendered by both of them, the matter was treated as closed.
- 22-12-1978 0.03 The Speaker gave his ruling and the matter was treated as closed.
- 22-12-1978 0.02 The Speaker gave his ruling and withheld his consent to the raising of the question of privilege.
- 22-12-1978 0.03 The Speaker informed the House that both the Editor and Publisher of the *Illustrated Weekly of India* had tendered unconditional apology in the matter. In view of the apology tendered by them, the matter was treated as closed. However, the House decided that the Editor might be asked to publish the apology in the *Illustrated Weekly of India* also.
4. Point raised by Shri B. Shankaranand, M. P. and others in the House on the 12th December, 1978, during discussion on the Third Report of the Committee of Privileges, regarding convening of sittings of the Committee of Privileges.
5. Question of privilege given notice of by Shri Eduardo Faleiro against the Prime Minister and office bearers of the Janata Parliamentary Party for convening a meeting of the party to bring about a party decision regarding action to be taken on the Third Report of the Committee of Privileges.
6. Question of privilege given notice of by Shri P. Venkatasubbiah against the Editor and Publisher of the *Illustrated Weekly of India* for casting reflections on Members of Parliament in an Editorial Passage under the caption 'Pension for MPs' in its issue dated November 5-11-1978.

14. QUESTIONS

(i) STARRED¹

Number of Questions put down in Question Lists for Oral Answers	*490
Number of Questions orally answered	162

(ii) UNSTARRED

Number of Questions put down in Question Lists for Written answers and written answers furnished	**4783
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(iii) SHORT NOTICE

Number of Questions put down in Short Notice Question Lists	2
Number of Questions orally answered	2

*Includes 10 Starred Questions withdrawn by the Members/deleted from the Lists/ transferred from one Ministry to another.

**Includes 81 Unstarred Questions withdrawn by the Members/deleted from the Lists/ transferred from one Ministry to another.

(iv) HALF-AN-HOUR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS

Sl. No.	Brief Subject	Name of the Member who raised the Discussion	Date	Ministry	Time taken Hrs. Mins.
1	2	3	4	5	6
1	Financial assistance to agencies for adult education	Dr. Ranji Singh	24-11-78	Education, Social Welfare and Culture	0 30
2	Implementation of the Land Ceiling Act by the States	Shri A. R. Radri Narayan	27-11-78	Works & Housing and Supply and Rehabilitation	0 20
3	Merits of Jaguar <i>vis-a-vis</i> other aircraft and follow up measures after Jaguar deal.	Shri Chitta Basu	29-11-78	Defence	0 57
4	Supply of Uranium for Tarapur	Shri P.M. Sayeed	1-12-78	Atomic Energy	0 39
5	Demolitions in Tughlakabad, Delhi	Shri P. Rajagopal Naidu	4-12-78	Works & Housing and Supply and Rehabilitation	0 40
6	Persons living below poverty line	Dr. Laxminarayan Pandey	8-12-78	Planning	0 40
7	Sale of paddy in Andhra Pradesh at low price	Shri Kommarreddi Suryanarayana.	12-12-78	Agriculture & Irrigation	0 37
8	Sugarcane dues in U.P. and Bihar	Shri Rasheed Masood	13-12-78	Agriculture & Irrigation	0 30
9	Terminal benefits to Beas-Sutlej Link, Talwara	Shri Bhagat Ram	15-12-78	Energy	0 25
10	Higher procurement price for paddy and coarse grains	Shri O.V. Alagesan	20-12-78	Agriculture & Irrigation	0 37
11	Quantum of Gold sold through auction by Reserve Bank of India.	Shri P.M. Sayeed	22-12-78	Finance	0 35

15. RESIGNATION BY MEMBER

Name	State	Constituency	Date from which resignation took effect	Date of publication in Bulletin and Notification in Gazette	Date of announcement in the House
Shri S. D. Somasundaram	TamilNadu	Thanjavur	16-11-78	16-11-78	20-11-78

16. RESOLUTIONS

(i) *Statutory Resolution*

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1.	Approval of notification levying an export duty on barytes.	Section 8(a) read with section 7(3) of the Customs Tariff Act, 1975.	Shri H.M. Patel	22-11-78	H. M. 0 10	Finance	Adopted

(ii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
				H. M.		
1.	Reclamation of barren and fallow land for distribution to landless persons.	Shri Laxmi Narain Nayak	24-8-1978 (Fifth Session) 1-12-1978 during the Fifth Session) 15-12-1978 Fifth Session)	2-48 (Excluding 50 minutes taken during the Fifth Session)	Agriculture and Irrigation	Adopted as amended.
2.	Remunerative prices to the growers of commercial crops.	Shrimati Abilya P. Rangnatar	15-12-1978	2-10	Agriculture and Irrigation	Discussion not concluded.

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised discussion	Date(s) of discussion	Time Taken	Ministry/Department concerned	Remarks
1	Annual averages of floods in various parts of the country.	193	Shri Purnanarayan Sinha	23-11-78 28-11-78	H M. 3 53 1 (Excluding 2 hours and 45 minutes taken during the Fifth Session).	Agriculture and Irrigation.	Discussion not concluded.
2	Hijacking of the Indian Airlines Boeing on flight from Calcutta to Delhi.	193	Shri K.P. Unnikrishnan	23-12-78	7 40	Tourism and Civil Aviation.	..

18. SPEAKER

Announcements

Sl. No.	Subject	Date
1	Certain modifications in the procedure for dealing with Calling Attention notices	20-11-78
2	Appointment of Committee on the Use of Language	24-11-78
3	Sitting of the House on the 12th December, 1978 on account of change in the date of <i>Muharram</i> , to transact the business (including Questions) originally scheduled for the 11th December, 1978 and observance of holiday on the 11th December, 1978	8-12-78

19. STATEMENTS

(1) *Suo-motu* statements made/laid by Ministers under Rule 372.

Sl. No.	Subject	Name of Minister	Date]	Time taken
1	2	3	4	5
				H. M.
1	Air crash on 19 November, 1978 involving an I.A.F. aircraft in which a large number of lives were lost.	Shri Jagjivan Ram	20-11-78	0 04
2	Government business for the week commencing the 27th November, 1978.	Shri Ravindra Varma	24-11-78	0 06
3	Establishment of a rate of exchange between the Indian Rupee and the Rouble.	Shri H. M. Patel	27-11-78	0 07
4	Arrest of a Minister of Bihar Government and a Member of Parliament in Bihar.	Shri Dhanik Lal Mandal	28-11-78	0 02
5	Calling off of the indefinite strike resorted to by port and dock workers in the major ports.	Shri Chand Ram	29-11-78	0 03
6	Government business for the week commencing the 4th December, 1978.	*Shri L. K. Advani	1-12-78	0 05
7	Government business for the next week.	Shri Ravindra Varma	8-12-78	0 05
8	Government business for the week commencing the 18th December, 1978.	Shri Ravindra Varma	15-12-78	0 09
9	Circumstances leading to the death on December 14, 1978 of Shri Surya Narain Singh, a Member of the House, following a heart attack.	Shri Morarji R. Desai	18-12-78	0 18
10	Crash-landing of a Boeing 737 aircraft of Indian Airlines on the 17th December, 1978, at Hyderabad.	Shri Purushottam Kaushik	18-12-78	0 06
11	Appointment of a Backward Classes Commission.	Shri Morarji R. Desai.	20-12-78	0 02

*Statement made on behalf of Shri Ravindra Varma.

1	2	3	4	5
				H. M.
12	New offshore gas discovery off Mahim (Bombay).	Shri H. N. Bahuguna	21-12-78	0 04
13	Reported hijacking of an Indian Airlines Boeing-737 on its flight from Calcutta to Delhi on the 20th December, 1978.	Shri Purushottam Kaushik	21-12-78	0 20
*14	Export of Sugar and Gur	Shri Mohan Dharja	22-12-78	0 02

*Statement was also laid on the Table.

(ii) Statement under Rule 199

Subject	Name of Member	Name of Minister who made statement pertinent thereto	Date	Time taken
				H. M.
Resignation from the office of the Minister of Home Affairs.	Shri Charan Singh	Shri Morarji R. Desai	22-12-78	1-49

(iii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter.	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1	Reported grant of Paper Conversion Licence to a big Unit thereby threatening the existence of Units in the small scale sector.	Shri Dhirendra-nath Basu	—	20-11-78	0—03
2	Functioning of the Film Finance Corporation, the Indian Motion Pictures Export Corporation and the Hindustan Photo Films.	Dr. Vasant Kumar Pandit	—	20-11-78	0—02
3	Strike by the Pharmacists.	Shri Janshwar Mishra	—	20-11-78	0—01
4	Reported resentment among the workers and employees over the Industrial Relations Bill.	Shri Samar Mukherjee	—	20-11-78	0—02
5	Selection of players for Indian Cricket Team that toured Pakistan.	Shri K. Gopal	—	21-11-78	0—02
6	Reported disturbances in Bihar on the question of reservation for backward communities in Government services.	Dr. Ramji Singh	—	21-11-78	0—02
7	Need of legislation for reforms in electoral system.	Shri Eduardo Faleiro	—	21-11-78	0—02
8	Reported shortage of fertilisers and diesel in Uttar Pradesh.	Shri Brij Bhushan Tiwari	—	21-11-78	0—01

1	2	3	4	5	6
9	Reported sufferings faced by people of Cachar and Goalpara districts of Assam due to dacoities from across the border of Bangladesh and inaction on the part of police and Border Security Force.	Shri Ahmed Hussain	..	21-11-78	0-04
10	Reported sinking of ancient monuments and stupas in Kushinara, Deoria district of Uttar Pradesh after recent floods.	Shri Ugrasen	..	22-11-78	0-01
11	Reported agitation by Development workers of Life Insurance Corporation to press their demands.	Dr. Bapu Kaldate	..	22-11-78	0-01
12	Reported shortage of coke in Maharashtra.	Shri R. K. Mhalgi	..	22-11-78	0-01
13	Law and order situation in the State of Manipur.	Shri N. Tombi Singh	..	22-11-78	0-02
14	Reported decision about inspection of India's nuclear installations by an international panel of scientists.	Shri G. M. Banatwalla	..	22-11-78	0-03
15	Maintenance of temples and statues in Khajuraho.	Shri Nirmal Chandra Jain	..	23-11-78	0-01
16	Need for reorganisation of distribution pattern of soft coke for Southern States.	Shri K.T. Kosalram	..	23-11-78	0-02
17	Reported danger being faced by coal field areas after the rains and floods.	Shri Robin Sen	..	23-11-78	0-01
18	Reported refusal of the management of the General Insurance Corporation to negotiate with the representatives of the Union on certain problems of the employees.	Shri Dilip Chakravarty	..	23-11-78	0-07
19	Drought situation in Maharashtra.	Shri Hari Shankar Mahale	..	24-11-78	0-02
20	Demands of the employees of New Mangalore Port.	Shri Janardhana Poojary	..	24-11-78	0-01

1	2	3	4	5	6
					N.M.
21	Lock out at Spece Pipe No. 1 and 2 units of Kulti Works, Indian Iron and Steel Company in West Bengal.	Shri Dinen Bhattacharya	..	24-11-78	0-01
22	Continued closure of Messrs. J. K. Manufacturers Ltd., Kanpur.	Shri Ramji Lal Suman	..	24-11-78	0-01
23	Reported low price fixed by the Government for paddy.	Shri P. Rajagopal Naidu	..	27-11-78	0-01
24	Reported encroachment by Bangladesh nationals on reserved land in Gobindapur under Barpeta sub-division of Assam State.	Shri Ismail Hossain Khan		27-11-78	0-02
25	Sharp spurt in money supply in the first and second quarters of the current financial year.	Dr. Vasant Kumar Pandit	..	27-11-78	0-01
26	Reported hardship of the salt labourers in Surendranagar district of Gujarat State due to untimely rains.	Shri R.K. Amin	..	27-11-78	0-04
27	Need for construction of a broad gauge railway line from Ernakulam to Alleppey (Kerala).	Shri V. M. Sudheeran	Prof. Madhu Dandavate	27-11-78	0-07
28	Need to evolve a common policy for the settlement of boundary disputes among various States.	Shri Eduardo Falcão		28-11-78	0-01
29	Reported steep fall in the prices of cotton and loss suffered by the cotton growers of Punjab, Haryana and Rajasthan.	Shri Balwant Singh Ramoowalia	..	28-11-78	0-02
30	Reported non-supply of hard coke to Agra resulting in paralysing of the Foundry Industry there.	Shri Shambhu Nath Chaturvedi	..	29-11-78	0-02
31	Need to dredge the rivers Suvanshiri and Lohit to save certain villages in Assam from floods.	Shri Purnanarayan Sinha	..	29-11-78	0-03

1	2	3	4	5	6
					H. M
32	Reported contribution by Industrialists to the former Prime Minister for the last General Elections.	Shri Jyotirmoy Bosu	..	29-11-78	0-02
33	Reported supply of bad quality of wheat by Food Corporation of India to Himachal Pradesh.	Shri Balak Ram	..	30-11-78	0-01
34	Reported strike warning by the Jute Workers' Unions.	Shri Saugata Roy	..	30-11-78	0-01
35	Reported delay in introducing the Central Marine Bill to protect the interests of traditional fishermen.	Shri Dinen Bhattacharya	..	30-11-78	0-02
36	Need for control over Khandsari Units to benefit the cane growers.	Shri Rameshwar Patidar	..	30-11-78	0-01
37	Reported attempt of a multinational company to wipe out a medium small scale industry in Karnataka.	Shri K. Lakkappa	..	1-12-78	0-02
38	Reported discontentment among the consumers due to increase in the price of wheat sold by Fair Price Shops in various States.	Dr. Laxminarayan Pandey	..	1-12-78	0-02
39	Blockage of roads due to heavy snow fall in Ladakh and immediate need to rush supplies to that area.	Shrimati Parvati Devi	..	1-12-78	0-03
40	Reported traffic restrictions imposed by the Police Commissioner, Delhi on the occasion of Kisan rally to be held on the 23rd December, 1978.	Shri Mani Ram Bagri	..	1-12-78	0-06
41	Reported demand to increase the price of paddy in Southern States.	Shri P. Rajagopal Naidu	..	4-12-78	0-02
42	Film Finance Corporation and the Indian Motion Pictures Export Corporation.	Dr. Vasant Kumar Pandit	..	4-12-78	0-01

1	2	3	4	5	6
43	Reported failure of the nationalised banks in rendering sufficient assistance to the weaker sections of the society and to the small-scale sector.	Shri K. Lakkappa	..	4-12-78	0.06
44	Reported recent incidents in the border town of Poonch.	Dr. Karan Singh	..	4-12-78	0.01
45	Reported agitation over the contract labour system of the Food Corporation of India.	Shri Baldev Singh Jaarotia	..	5-12-78	0.02
46	Reported agitation in Etawah (Uttar Pradesh) due to alleged rape of a Harijan girl.	Shri Arjun Singh Bhadoria	..	5-12-78	0.01
47	Reported short fall in the volume of work in the office of the Controller of Accounts, Department of Supply, Calcutta due to which a number of posts were not being filled in.	Shri Saugata Roy	..	5-12-78	0.02
48	Reported demand to declare Burdwan-Asansol area as suburban area.	Shri Robin Sen	..	5-12-78	0.02
49	Reported warning by an Aeronautic Expert about obsolete equipment installed at civil and military airfields.	Shri O. P. Tyagi	..	5-12-78	0.01
50	Need to review the working of the Industrial Undertakings.	Dr. Laxminarayan Pandey	..	6-12-78	0.03
51	Small Scale Industries situated in backward and tribal areas.	Shri R. K. Mhalgi	..	6-12-78	0.02
52	Fixation of procurement prices of wheat etc. by the Agricultural Prices Commission.	Shri Janeshwar Mishra	..	6-12-78	0.04
53	Examination of suggestion for mixing of alcohol with petrol to tackle the problem of alcohol surplus.	Shri Surendra Bikram	..	13-12-78	0.02

1	2	3	4	5	6
					H.M.
54.	Reported notice served by the employees of Nationalised and other Banks to go on strike on 28th and 29th December, 1978.	Shri Ugrasen	..	13-12-78	0.01
55.	Problems of tobacco growers.	Dr. Vasant Kumar Pandit		13-12-78	0.01
56.	Working of Indian Agricultural Research Institute.	Shri Vijaykumar N. Patil	..	13-12-78	0.02
57.	Reported scarcity of coal, Kerosene and firewood in Delhi.	Shri Jyotirmoy Bosu	..	13-12-78	0.02
58.	Disposal of accumulated stock of soiled woollen and Cotton cloth and ready made garments in Connaught Place Branch of the Khadi and Village Industries Commission.	Shri Hukmdeo Narain Yadav	..	13-12-78	0.01
59.	Reported firing in Deogarh town of Sambalpur District, Orissa and the news thereof broadcast in Oriya Bulletin of Akashvani.	Shri Pabitra Mohan Pradhan	..	15-12-78	0.02
60.	Reported inadequate supply of coal to West Bengal by the Coal India Limited.	Shri Robin Sen	..	15-12-78	0.02
61.	Expansion of Cochin Shipyard.	Shri K. A. Rajan	..	15-12-78	0.02
62.	Demands of the Officers' Association of Hindustan Aeronautics Ltd., Bharat Electronics, H. M. T. and Indian Telephone Industries.	Shrimati Parvathi Krishnan	..	15-12-78	0.03
63.	Reported non-availability of soft coke and kerosene oil in Himachal Pradesh.	Shri Balak Ram		15-12-78	0.02
64.	Situation in Andaman and Nicobar Islands.	Shri Manoranjan Bhakta	..	15-12-78	0.07
65.	Press reports that a number of Iranian students were under orders of deportation from India.	Shri Hari Vishnu Kamath	..	15-12-78	0.02
66.	Reported deaths in Dhanbad due to consumption of poisonous liquor.	Dr. Ramji Singh		18-12-78	0.02

1	2	3	4	5	6
67	Finalising the gradation list and revising the promotion list of I.A.S. Officers of Andhra Pradesh of 1956 recruitment.	Shri G. S. Reddi	..	18-12-78	H. M. 0.01
68.	Reported declaration by Acharya Vinoba Bhave that if anti-cow slaughter enactments were not passed in West Bengal and Kerala, he would go on fast from 1 January, 1979.	Shri Surendra Bikram	..	18-12-78	0.01
69.	Reported dissatisfaction among the officials and the administrative staff of the Shipping Corporation of India.	Dr. Vasant Kumar Pandit		18-12-78	0.01
70.	Reported pen down strike by non-gazetted postal audit association, Nagpur.	Shri Vasant Sathu	..	18-12-78	0.02
71.	Kisan rally in Delhi on the 23rd December, 1978.	Shri Mani Ram Bagri	..	18-12-78	0.03
72.	Spread of encephalitis in Terunelvally and Tuticorin in Tamil Nadu and the medicines needed there.	Shri K. T. Kosalram	..	19-12-78	0.03
73.	Reported famine conditions in Raipur and Bilaspur districts of Madhya Pradesh.	Shri Sharad Yadav	..	19-12-78	0.02
74.	Demands of old age pensioners.	Shrimati Parvathi Krishnan	..	19-12-78	0.06
75.	Reported indefinite strike by the employees of Hindustan Antibiotics Ltd., Pimpri, Pune.	Shri R. K. Mhalgi	..	19-12-78	0.02
76.	Decision to import an additional quantity of natural rubber ignoring the interests of small rubber growers.	Shri George Mathew	Shri Mohan Dharja	19-12-78	0.06
77.	Reported cancellation of certain trains in Olavakot Division of Southern Railway for want of coal.	Shri A. Sunna Sahib		20-12-78	0.04
78.	Working of the Fertilizer Planning and Development Limited, Sindri.	Shri Yuvraj	..	20-12-78	0.05

1	2	3	4	5	6
79.	Indo-Bangladesh Agreement of May, 1974 on the principles of demarcation of boundary between the two countries and exchange of certain enclaves.	Shri Amar Roy Pradhan		20-12-78	0.03
80.	Reported shifting of Naval Akademy from Cochin.	Dr. H. Austin	..	20-12-78	0.02
81.	Information given by the Indian Commercial Pilots' Association about the Boeing 737 aircraft which crash-landed at Hyderabad.	Shri Jyotirmoy Bosu	..	20-12-78	0.02
82.	Reported threat to the Ghana Bird Sanctuary from the Mathura Oil Refinery.	Shri Vijaykumar N. Patil	..	21-12-78	0.01
83.	Reported intention of Organisation of Petroleum Exporting Countries to raise crude oil prices from January, 1979.	Dr. Subramanian Swamy	..	21-12-78	0.03
84.	Reported short supply of coal in industrial areas of eastern region for want of wagons.	Shri Dharendra-nath Basu.	..	21-12-78	0.03
85.	Final report of the Vimadala Commission of Inquiry.	Shri G. Narsimha Reddy.	..	21-12-78	0.02
86.	Medical treatment to Khan Abdul Ghaffar Khan.	Prof. Samar Guha	Shri Atal Bihari Vajpayee	21-12-78	0.12
87.	Relief measures in the cyclone affected areas of eastern part of Ramnad District, Tamil Nadu.	Shri R. V. Swaminathan	..	22-12-78	0.03
88.	Reported scarcity of cement and other building materials in Assam.	Shri H. L. Patwary	..	22-12-78	0.04
89.	Tribals of Singhbhum, Ranchi, Dumka etc. districts of Chhota Nagpur.	Shri A. K. Roy.	..	22-12-78	0.05
90.	Air Force Station, Jamnagar.	Shri B. Bhanwar	..	22-12-78	0.02
91.	Research Scholars of All India Institute of Medical Sciences, New Delhi.	Shri Ugrasen	..	22-12-78	0.02
92.	Situation in Karnataka.	Shri S. Nanjesh Gowda	..	22-12-78	0.02

(iv) *Statemen tunder Directiod 16 correcting information regarding Starred Question*

Briefsubject	Name of Minister	Date	Time taken.
			H.M.
Correcting the reply given on 6-12-78 to supplementary question by Shri B. P. Mandal on Starred Question No. 248 regarding Pakistani Agents apprehended.	Shri Dhanik Lal Mandal	20-12-78	0.01

(4) Statements by Leader of the Opposition.

Sl. No.	Subject.	Statement made by	Date	Time taken
				H. M.
1.	(i) Certain incidents that took place in connection with the Samastipur Poll and (ii) reported arrest of and injuries to Shri Vasant Sathe, M. P.	Shri C. M. Stephen.	28-11-78.	0.06
2.	Information given to the House on the 8th December, 1978, about communication received from the office of Commissioner of Police on the alleged threat to the life of the Prime Minister.	Shri C. M. Stephen	12-12-78	0.54

*The Speaker clarified the position on 12-12-78 about the points raised by the Leader of the Opposition.

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS		
BILLS—		
(a) Government Bills	34 57	22.5
(b) Private Members' Bills	7 30	4.8
BUDGET		
(a) Railway Budget	2 45	1.8
(b) General Budget	4 32	2.9
CALLING ATTENTION NOTICES (Rule 197)	12 52	6.8
DISCUSSIONS		
(a) Short Duration Discussions (Rule 199)	11 33	7.5
(b) Half-an-Hour Discussions (Rule 35)	6 00	3.9
MATTERS UNDER RULE 377	3 46	2.5
MOTIONS—		
Motions (Rules 191 and 342)	13 23	8.6
PRIVILEGE ISSUES	17 29	11.3
QUESTIONS	22 30	14.5
RESOLUTIONS—		
(a) Statutory Resolutions	0 10	0.1
(b) Private Members' Resolutions	4 58	3.2
STATEMENTS (Rules 199 and 372)	4 22	2.8
OTHER MATTERS Such as Oath or Affirmation, papers laid on the Table, Obituary References, Points of Order etc.	10 32	6.8
TOTAL	155 05	100.0